

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2724
TO BE ANSWERED ON 17.03.2025**

INCREASING OF PENSION UNDER EPS-95

2724. SHRI T R BAALU:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that various Labour Unions including the Bhartiya Mazdoor Sangh (BMS) have urged the Government to increase the minimum amount of pension under the Employees Pension Scheme (EPS) 1995 to Rs. 9,000;**
- (b) if so, the details thereof along with the time by which the pension will be increased; and**
- (c) the numbers of the retired EPS pensioners that are getting pension less than Rs.9,000?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): Yes.

The EPS, 1995 is a “Defined Contribution-Defined Benefit” Social Security Scheme. The corpus of the Employees’ Pension Fund is made up of (i) contribution by the employer @ 8.33 per cent of wages; and (ii) contribution from Central Government through budgetary support @ 1.16 per cent of wages up to an amount of Rs.15,000/- per month. All benefits under the scheme are paid out of such accumulations. The fund is valued annually as mandated under paragraph 32 of the EPS, 1995.

Amount of member’s pension under the Scheme is determined taking into account the pensionable period of service and pensionable salary as per following formula:

Contd..2/-

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Pensionable Service X Pensionable Salary

70

However, the Government, for the first time, in the year 2014, provided a minimum pension of Rs. 1000 per month to the pensioners under the EPS, 1995 by providing budgetary support, which was in addition to the budgetary support of 1.16 per cent of wages provided annually towards EPS to Employees' Provident Fund Organization (EPFO).

During F.Y. 2023-24, approximately 47 lakhs member pensioners were drawing pension less than Rs.9,000/- per month.
